

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 01.07.2015
Court No. 11
Item No. 64

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 13352 OF 2014
WITH PRAYER FOR INTERIM RELIEF

INSHAD ALI

VERSUS

...PETITIONER

U. P. POWER CORPORATION LITD.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 24.04.2015, when the Court was pleased to pass the following Order:

“As prayed for, Rejoinder Affidavit be filed within four weeks.”

It is submitted that Counsel for the Petitioner has on 15.05.2015 filed the Rejoinder Affidavit and copies of the same are included in the paper books.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 19th day of June, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. R. P. Goyal, Advocate

Mr. Rakesh U. Upadhyay, Advocate

ASSISTANT REGISTRAR